## In The Central Administrative Tribunal Jaipur Bench, Jaipur

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and designated and a commence of the commence Date of Order Orders CP No.14/2000 (OA NO. 203/97) 30.7.2001 Mr. Shyam Arya, counsel for the petitioner It appears that this CP has been filed for alleging disobedience of the order dated 2.2.98 before this Tribunal on 5.4.2000. It also appears that no cognizance has yet been taken and no show-cause notice to the alleged contemner has been issued so far. It further appears that the petitioner has failed to implead the new incumbent against which he wanted to seek to initiate contempt proceedings. In view of the facts and circumstances of this case and the settled legal position, it will not be proper to proceed further in this case. Therefore, this CP is dismissed as such. cusy sent to contemporables and 1299 and 81812 (A.P.NAGRATH) (S.K.AGARWAL) Adm. Member Judl . Member